

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MILLENNIUM SOFT TECH (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 09-12-2022; List of Stakeholders as on Date: 11-01-2023; Name of IP: TIRUMAVALAVAN C K; Process Number: 1; Last 5 digitof registration number: 13400

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	40927300	1	40927300				Annexure 3
4	Unsecured financial creditors	2	3707161	2	2264366		1442795		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	5	43112959	5	36206714		6906245		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	55876885	4	55876885		0		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		12	143624305	12	135275265	0	8349040	0	